ORDERS UNDER ESSENTIAL COMMODITIES ACT, CENTRAL WAREHOUSING CORPORATION (AMENDMENT) RULES, AND ANNUAL REPORT OF CENTRAL WAREHOUSING CORPORATION FOR 1962-63.

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): I beg to lay on the Table:

(1) A copy each of the following Orders under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(i) The Delhi Wheat Products (Export Control) Order, 1964 published in Notification No. G.S.R. 478 dated the 19th March, 1964.

(ii) The Rice (Andhra Pradesh) Price Control (Second Amendment) Order, 1964 published in Notification No. G.S.R. 481 dated the 20th March, 1964.

(iii) The Inter-Zonal Wheat and Wheat Products (Movement Control) Order, 1964 published in Notification No. G.S.R. 511 dated the 23rd March, 1964.

(iv) The Rice (Andhra Pradesh) Price Control (Third Amendment) Order, 1964 published in Notification No. G.S.R. 512 dated the 23rd March, 1964.

(v) The Rice (Uttar Pradesh) Price Control (Second Amendment) Order, 1964 published in Notification No. G.S.R. 513 dated the 23rd March, 1964.

(vi) The Rice (Madras) Price Control (Third Amendment) Order, 1964 published in Notification No. G.S.R. 514 dated the 23rd March, 1964.

(vii) The Rice (Madhya Pradesh) Price Control (Third Amendment) Order, 1964 published in Notification No. G.S.R. 515 dated the 23rd March, 1964.

(viii) The Rice and Paddy (Assam) Second price Control (Amendment) Order 1964 published in Notification 516 dated the 23rd March, 1964. [*Placed in Library. See* No. LT-2064/64].

(2) A copy of the Central Warehousing Corporation (Amendment) Rules, 1964 published in Notification No. G.S.R. 294 dated the 28th February, 1964, under sub-section (3) of section 41 of the Warehousing Corporations Act, 1962. [*Placed in Library. See* No. LT-2605/64].

(3) A copy of Annual Report of the Central Warehousing Corporation for the year 1962-63 along with the Audited Accounts, under sub-section (11) of section 31 of the Warehousing Corporations Act, 1962. [*Placed in Library. See* No. 2606/64].

STATEMENTS *re* DEMANDS FOR GRANTS (RAILWAYS) 1964-65

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): I beg to lay on the Table three statements containing replies to Memoranda received from Members in respect of Demands for Grants (Railways) 1964-65. [*Placed in Library. See* No. LT-2607/64].

12.03½ hrs.

PUBLIC ACCOUNTS COMMITTEE

TWENTY-FOURTH REPORT

Shri Tyagi (Dehra Dun): I beg to present the Twenty-fourth Report of the Public Accounts Committee on Appropriation Accounts (Civil), 1961-62 and Audit Report (Civil), 1963 relating to Ministries of Scientific Research and Cultural Affairs (now Education); Transport and Works Housing and Rehabilitation.